

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION No. 79

TO BE ANSWERED ON MONDAY, NOVEMBER 29, 2021/ AGRAHAYANA 8, 1943
(SAKA)

FACELESS ASSESSMENTS AND APPEALS

79. SHRI VISHNU DATT SHARMA:

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Government is considering to introduce 'faceless assessments and faceless appeals' in the central GST to make adjudication and scrutiny by the tax authorities more transparent;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR FINANCE (SHRI PANKAJ CHAUDHARY)

(a) to (c) In respect of GST, laws and rules made thereunder, already provide for online procedures relating to assessment and appeals on the common portal. Further, changes in GST laws and rules are made on the recommendations of the GST Council.
